

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH

(Virtual Hearing)

PRESENT: SHRI KHETRABASI BISWAL – MEMBER (JUDICIAL)

: SHRI SATYA RANJAN PRASAD – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2024 AT 02:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/12/241/AMR/2021		241	Velagapudi Vedavathi & 2 others Vs. Blue Ocean Minerals Private Limited & 5 Others

**ORDER**

**Present:** Mr. Sridhar, Ld. Counsel for R1 to R4.

None appears for the Petitioners.

There is no appearance for the Petitioners. R1 to R4 are represented by Ld. Counsel Mr. Sridhar. No representation for R5 and R6. It is brought to notice that pleadings are complete.

List for arguments, before the regular bench on 21.08.2024.

Sd/-

SATYA RANJAN PRASAD  
MEMBER (TECHNICAL)

Sd/-

KHETRABASI BISWAL  
MEMBER (JUDICIAL)